

ITEM NO.40

COURT NO.3

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 42896/2023

(Arising out of impugned final judgment and order dated 13-10-2023 in CRLMC No. 7278/2023 passed by the High Court Of Delhi At New Delhi)

PRABIR PURKAYASTHA

Petitioner(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

IA No. 217164/2023 - EXEMPTION FROM CUSTODY CERTIFICATE
 IA No. 217163/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 217857/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
 IA No. 217167/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

Diary No(s). 43226/2023 (II-C)

([TO BE TAKEN UP ALONG WITH D.NO. 42896/2023.]

IA No. 219896/2023 - EXEMPTION FROM CUSTODY CERTIFICATE
 IA No. 219894/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 IA No. 219893/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 22-01-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
 HON'BLE MR. JUSTICE SANJAY KAROL
 HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s)

Mr. Kapil Sibal, Sr. Adv.
 Mr. Siddharth Aggarwal, Sr. Adv.
 Mr. Arshdeep Singh Khurana, Adv.
 Mr. Nitin Saluja, AOR
 Mr. Harsh Srivastava, Adv.
 Mr. Harshit Mahalwal, Adv.

Mr. Sidak Singh Anand, Adv.
Mr. Manan Khanna, Adv.
Mr. Nikhil Pawar, Adv.
Ms. Rupali Samual, Adv.
Ms. Saujanya Shankar, Adv.
Ms. Rudrali, Adv.
Ms. Ishita Soni, Adv.
Ms. Simran Khurana, Adv.
Ms. Pranya Madan, Adv.
Mr. Saahil Mongia, Adv.

Mr. Ashish S Kulshreshtha, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Prateek Rai, Adv.
Mr. Ashutosh Bhardwaj, Adv.
Mr. Akash, Adv.
Mr. Vishwa Pal Singh, AOR

For Respondent(s) Mr. Tushar Mehta, Solicitor General
Mr. S.V. Raju, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Kanu Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl.) Diary No. 42896/2023

1. List on 30.01.2024 at the top of the board.

SLP(Crl.) Diary No. 43226/2023

1. Learned counsel appearing for the petitioner seeks permission to withdraw this petition.

2. Permission is granted.

3. The special leave petition is, accordingly, dismissed as withdrawn.

(POOJA SHARMA)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)